

Status of offshore wind power development

4281. SHRI A.V. SWAMY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the current status of implementation of the proposed “Roadmap for offshore wind power development in the country” that was to be taken up by the Offshore Wind Energy Steering Committee constituted by the Ministry;

(b) whether Government plans to install offshore wind demonstration projects during the Twelfth Five Year Plan; and

(c) if so, the details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The Ministry has constituted an Offshore Wind Energy Steering Committee. The Steering committee in its meeting held in March, 2012, decided to constitute a sub-committee under the chairmanship of Chairman, Tamil Nadu Electricity Board, to suggest draft policy guidelines for development of offshore wind energy activities in the country. The sub-committee has submitted its report to the Ministry.

(b) and (c) Setting up of offshore wind energy demonstration projects depends upon firming of the wind resource, oceanographic studies, environmental impact assessment and various clearances required for such projects as well as the presence of a policy framework.

Electrification of remote villages

4282. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Ministry is taking up the electrification of remote villages throughout the country by implementing Remote Village Electrification Programme; and

(b) if so, the details of areas, villages and towns taken up in every State and the unit cost, and other relevant details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) This Ministry provides Central Financial Assistance up to 90%